

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 69 of 2019 [TP/MP/ 199/2016(CP 198 of 2007) with TP/MP/ 199-A/2016(CA 112 of 2013)]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2021**

**Name of the Company:** Jagran Prakashan Ltd  
V/s  
Jagran Publication Pvt Ltd & Ors

**Section:** 397-398 of Co.Act, 2013

**ORDER**

Learned Counsel Mr. Dhruv Daoan appeared for the Petitioner.

Learned Counsel Ms. Khyati Punjabi appeared for the Respondent, however, due to technical snag we could not able to hear her, hence, the matter stands adjourned.

The matter stands adjourned to 25.02.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 22nd day of January, 2021